

Title: Introduction of the Land Acquisition (Amendment) Bill, 2007.

MR. DEPUTY-SPEAKER: The House will now take up Item No. 15A of the Supplementary List of Business.

Dr. Raghuvansh Prasad Singh.

ग्रामीण विकास मंत्री (डॉ. रघुवंश प्रसाद सिंह): उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भूमि अर्जन अधिनियम, 1894 में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Land Acquisition Act, 1894. "

The motion was adopted.

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MR. DEPUTY-SPEAKER: The Minister may now introduce the Bill.

डॉ. रघुवंश प्रसाद सिंह: उपाध्यक्ष महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

...(Interruptions)

14.01 Â½ hrs.